

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

13/03/2019

O.A./260/161/2019

K C PANDA  
-V/S-  
STEEL AUTHORITY OF INDIA

ITEM NO:18

FOR APPLICANTS(S) Adv. : Mr. R. Roy

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents.</p> <p>Ld. Counsel for the applicant submitted that vide order at Annexure-A/12 the Court of Chief Commissioner for Persons with Disabilities had passed an order dated 11.06.2018 with a direction to the respondents to consider suitable posting of the applicant in Bhubaneswar SAIL Office. Ld. Counsel for the applicant submits that in spite of directions, the respondents are not taking any action in this matter.</p>
	<p>In view of the submissions of the Ld. Counsel for the applicant as above, and without expressing any opinion about merit of the case, the O.A. is disposed of at this stage with liberty to the applicant to file a detailed fresh representation to Respondent No.3/competent authority raising the grounds which have been taken in this O.A.</p>

and enclosing the copy of the order dated 11.06.2018 (Annexure-A/12) within 10 days of receipt of copy of this order. If such a representation is filed within time as specified above, the Respondent No.3/competent authority will consider the matter as per the law and dispose of the same by passing a speaking and reasoned order, copy of which shall be communicated to the applicant within three month from the date of receipt of such representation.

Accordingly, the O.A. is disposed of at this stage. No costs.

( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
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